

Annexure – 9															
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 31.08.2026															
List of Other creditors, if any, (other than financial creditors and operational creditors)															
Sl. No.	Name of Creditors	Identification No.	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether related party?	% of voting share in CoC					
No claim received from the Other creditors, if any, (other than financial creditors and operational creditors)															

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

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Process Email: millennium.cirp@hotmail.com

Place: Mumbai